

**IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU**
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.03
C.P. (IB) No.97/BB/2024**

IN THE MATTER OF:

A U Small Finance Bank Limited ... Petitioner
Vs.
Shapos Services Private Limited ... Respondent

Order under Section 7 of I & B Code, 2016

Order delivered on 02.07.2024

CORAM:

**SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioners : Shri Kavindra Solanki
For the Respondent : None

ORDER

1. Heard the Ld. Counsel for the Petitioner. None appeared for the Respondent.
2. The Petitioner Counsel stated that the notice is served on the Respondent and Proof of service is filed vide Dy. No.3434 dated 14.06.2024 and the same is taken on record.
3. Two weeks' further time is granted to the Respondent to file objections duly serving the copy on the otherside and one week thereafter to the Petitioner to file rejoinder, if any. List the case on **13.08.2024**

**Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)**

**Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)**